

Name of the Corporate Debtor: VOVL Limited; Date of Commencement of Liquidation: 26th June 2024; List of Creditors as on: 18th March 2025; Name of IP: Mr. Pravin R Navandar; Last 5 digitof registration number: 10027
[\(Please click here for previous Lists of Creditors\)](#)

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Sl. No.	Category of stakeholders	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent Claims	Amount of Claims Rejected	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount				
1	Unpaid insolvency resolution process costs		57,93,455.30		57,93,455.30	-	-	-	NA
2	Liquidation costs incurred till date		16,128.00		16,128.00	-	-	-	NA
3	Secured financial creditors	13	5,72,39,91,70,011.22	13	3,06,40,67,05,741.33	-	-	2,65,99,24,64,269.89	Annexure 1
4	Unsecured financial creditors	1	13,41,02,192.00	1	13,41,02,192.00	-	-	-	Annexure 2
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other creditors, if any, (other than financial creditors and operational creditors)								Annexure 9
Total		14	572539081787	14	306546617517	0	0	265992464270	0

Annexure 1

Name of Corporate Debtor : VOVL Limited
Date of Commencement of Liquidation : 26th June 2024
List of Creditors as on : 18th March 2025

List of Secured financial creditors

SN	Name of Creditor	Identification No.	Details of Claim Received		Details of Claims Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set off.	Amount of claims rejected.	Amount of claims under verification	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Whether security interest relinquished? (Yes/No)						% share in total amount of claims admitted
1	State Bank of India	NA	12-Feb-2025	1,17,79,01,15,776.61	67,58,41,45,163.58	Secured SBLC/RTL	67,58,41,45,164	Yes	22.05%	-	-	-	50,20,59,70,613	
2	Punjab National Bank	NA	7-Feb-2025	13,75,82,68,350.50	5,61,83,26,412.60	Secured SBLC/RTL	5,61,83,26,413	Yes	1.83%	-	-	-	8,13,99,41,938	
3	Bank of Maharashtra	NA	15-Feb-2025	10,30,54,70,092	4,22,32,43,378	Secured SBLC/RTL	4,22,32,43,378	Yes	1.38%	-	-	-	6,08,22,26,714	
4	Export Import Bank of India	NA	18-Feb-2025	55,32,44,83,267	29,13,64,27,671	Secured SBLC/RTL	29,13,64,27,671	Yes	9.50%	-	-	-	26,18,80,55,595	
5	ICICI Bank Limited	NA	15-Feb-2025	48,06,27,42,496	23,22,84,16,963	Secured SBLC/RTL	23,22,84,16,963	Yes	7.58%	-	-	-	24,83,43,25,533	
6	Union Bank of India	NA	-	20,63,56,57,578	20,63,56,57,578	Secured SBLC/RTL	20,63,56,57,578	Yes	6.73%	-	-	-	-	Claim was not filed. Therefore, CIRP claim was considered
7	IDBI Bank	NA	15-Feb-2025	1,28,87,10,56,567	63,97,67,52,892	Secured SBLC/RTL	63,97,67,52,892	Yes	20.87%	-	-	-	64,89,43,03,675	
8	Bank of India	NA	10-Feb-2025	35,33,76,58,723	22,48,16,78,658	Secured SBLC/RTL	22,48,16,78,658	Yes	7.33%	-	-	-	12,85,59,80,065	
9	Central Bank of India	NA	13-Feb-2025	43,55,17,22,244	18,90,78,71,872	Secured SBLC/RTL	18,90,78,71,872	Yes	6.17%	-	-	-	24,64,38,50,372	
10	Canara Bank	NA	10-Feb-2025	31,41,89,98,807	16,05,45,39,708	Secured SBLC/RTL	16,05,45,39,708	Yes	5.24%	-	-	-	15,36,44,59,099	
11	Indian Overseas Bank	NA	11-Feb-2025	9,84,65,98,224	6,31,48,77,319	Secured SBLC/RTL	6,31,48,77,319	Yes	2.06%	-	-	-	3,53,17,20,905	
12	Indian Bank	NA	15-Feb-2025	17,65,09,48,585	9,94,55,78,525	Secured SBLC/RTL	9,94,55,78,525	Yes	3.24%	-	-	-	7,70,53,70,060	
13	Bank of Baroda	NA	11-Feb-2025	39,84,54,49,303	18,29,91,89,601	Secured SBLC/RTL	18,29,91,89,601	Yes	5.97%	-	-	-	21,54,62,59,702	
	Total			5,72,39,91,70,011	3,06,40,67,05,741				100%				2,65,99,24,64,270	

Annexure 2

Name of Corporate Debtor : VOVL Limited
 Date of Commencement of Liquidation: 26th June 2024
 List of Creditors as on : 18th March 2025

List of Unsecured financial creditors

SN	Name of Creditor	Identification No.	Details of Claim Received		Details of Claims Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set off.	Amount of claims rejected.	Amount of claims under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	% share in total amount of claims admitted					
1	Gardenia Manufacturing (India) Private Limited	NA	-	13,41,02,192.00	13,41,02,192.00	NA	No	0.04%	-	-	-	-	Claim was not filed. Therefore, CIRP claim was considered
	Total			13,41,02,192.00	13,41,02,192.00			0.04%				-	